The gap between the demand and indigenous supply is met by imports.

- (c) During the year 1997-98, the overall capacity utilisation of the indigenous urea units recorded a significant improvement over 1996-97 from 94.2% to 105.1%.
- (d) and (e) The article in question has been brought to the notice of the Government. A suitable policy frame for promoting the installation of viable new urea capacities is under consideration.

Unutilised Funds in Fertilizer Sector

275. SHRI CHIMANBHAI HARIBHAI SHUKLA:

SHRI DILIP SINGH JUDEV:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether 75% of funds allocated for fertilizer sector remained un-utilised;
- (b) if so, the details thereof and the percentage of total funds actually unutilised during 1993-94, 1994-95, 1995-96, 1996-97, projectwise;
- (c) the reasons for non-utilisation of funds; and
 - (d) the impact thereof during said periods?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): (a) to (d) During the period from 1993-94 to 1996-97, the revised provisions for Plan Gross Budgetary Support to the Public/Cooperative Sector Undertakings under the control of Department of Fertilizers and the actual releases against diem

have been as under:

(Rs/Crore)

Year	Revised	Actuals	Utilisation%
	Estimates		
1993-94	162.90	118.20	72.56
1994-95	181.40	116.50	64.25
1995-96	349.40	344.02	98.46
1996-97	298.41	298.41	100.00

The external assistance available for FACTs Ammonia Replacement Project during the years 1993-94 and 1994-95 could not fully utilised because of slippages in the execution of the Project. These provisions have, however, been available for release in the subsequent years.

Projects for Petro-Chemical Complexes 276. SHRI SANJAY DALMIA:

DR. D. VENKATESHWAR RAO:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state;

- (a) whether Government have cleared certain projects for setting up petrochemical complexes in the country;
 - (b) if so, the details thereof, State-wise; and
 - (c) the time by which it is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): (a) to (c) State-wise details of the petrochemical complexes in the country for which letters of Intent have been issued and the position regarding their likely completion are indicated in the State attached (*See* below). It is submitted

Statement

Petrochemical Complexes		The time by which it is likely to	
		be set up as informed by the projects	
Ass	ram		
1.	Assam State Industrial Development Corporation Ltd. (ASIDC), Guwahati	Under Implementation	
2.	Bongaigaon Refinery and Petrochemicals Ltd. (BRPL), Guwahati	Under hold due to non- availability of Naphtha feedstock linkage.	

	Petrochemical Complexes	The time by which it is likely to be set up as informed by the projects			
Ana	Andhra Pradesh				
1.	Herran Drugs and	No progress towards			
	Pharmaceuticals Ltd.,	implementation reported by			
	Vishakapatnam	Letter of Intent holder.			
Guj	arat				
1.	Indian Petrochemicals Corporation Ltd. (IPCL), Gandhar	December, 1998			
2.	Reliance Industries Ltd., Hazira	Under implementation			
3.	Reliance Industries Ltd., Jamnagar	Will be commissioned after			
٠.	remained madelines Etc., vanimagar	Petroleum Refinery is			
4.	Mardia Chemicals Ltd., Bharuch	Suspended petrochemical			
••	mardia chemicale Etal, Emarden	complex for two years.			
5.	Modern Petrochemicals Ltd.,	Second half of 1999.			
٥.	Bharuch	Second hair of 1999.			
Kar	nataka				
1.	Grassim Industries Ltd.,	Under hold due to its poor			
1.	Mangalore	economic viability			
2.	Karnataka State Industrial	July, 2001			
	and Investment Development	vary, 2001			
	Corporation Ltd., Mangalore	,			
Ker		,			
1.	Kerala State Industrial	August, 2000			
	Development Corporation Ltd.				
	Thiruvananthapuram				
Мас	dhya Pradesh				
1.	Madhya Pradesh State	March, 2002			
1.	Industrial Development	Water, 2002			
	'Corporation Ltd., Sagar.				
Mai	harashtra				
		D fi1			
1.	Reliance Industries Ltd.,	During fiscal year of 1998-99			
	Raigad				
2.	National Organic Chemicals	January, 2002			
	Industries Ltd., Mumbai				
Pun	jab				
1.	Punjab Srate Industrial	The project is expected to be			
	Development Corporation Ltd.	commissioned by the end of			
	Chandigarh	2002.			
Tan	nil Nadu				
1.	Chemplast Sanmar Ltd.,	Second half of year 2000			
	Chengalpattu	2000-120-1-100			
2.	Tamil Nadu Industrial	Beyond 2000			
	Development Corporation Ltd.,	J = - J =			
	(TIDCO), Chennai				
Utte	Uttar Pradesh				
1.	Gas Authority of India Ltd.,	May, 1998			
	(GAIL), Auraiya	.			
2.	SVC Superchem Ltd.	Trial run has been made and commercial			
		production will start in due course.			

that steps for implementation of the projects are to be taken by the holders of Letters of Intent. However, because of difficult conditions in the international market for petrochemicals, the viability of the projects has been affected and thus there appears to be a slow down in implementation of new projects.

Office space availability in NPPA

277. DR. MOHAN BABU: SHRI SANJAY DALMIA:

57 Written Answers

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state;

- (a) whether NPPA in manned by officers from the BICP and his Ministry;
- (b) whether the space available in the Ministry of Udyog Bhawan was not utilized and a rented space has been taken, and if so, the reasons therefor;
- (c) what is the annual plan and what is the area occupied; and
- (d) whether the area is adequate and if not, what steps have been taken to meet the situation?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): (a) Yes, Sir.

- (b) In order to make NPPA (a newly constituted body) functional in an emphatic way, suitable accommodation with modern facilities was required. Accordingly, with the approval of the competent authority, required office accommodation was hired by NPPA itself in Jawahar Vyapar Bhavan, owned by the State Trading Corpn, of India Ltd., a Public Sector Undertaking of the Central Government.
- (c) The annual rent of the accommodation hired is Rs. 1,77,85,680/- (inclusive of taxes) as per the agreed terms and conditions and the total area hired is 7749 sq. ft.
- (d) The area in occupation of NPPA in the Jawahar Vyapar Bhawan is adequate for the present.

Pharmaceutical Pricing Policy

278. DR. Y. LAKSHMI PRASAD: Will the Minister of CHEMICALS FERTILIZERS be pleased to state:

- whether Government are going to introduce pharmaceutical pricing policy;
 - (b) if so, the details thereof; and
- pricing policy the manufacture of herbal drugs in the country'.'

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): (a) and (b) 'Modifications in Drug Policy, 86'. were announced in September, 1994 and based on that Pharmaceutical Pricing Policy is already in existence.

(c) Existing pricing policy covers dmgs used only for Allopathic medicines.

समिति द्वारा भोपाल के यूनियन कार्बाइड सैंय का दौरा जाना

279.श्री अनन्तराय देवशंकर दवे:

- (क) क्या हाल ही में संसदीय समिति के एक दल ने भोपाल के युनियन कार्बाईड संयंत्र का दौरा किया
- (ख) यदि हां, तो क्या संसदीय दल ने भोपाल गैस पीड़ीतों और अन्य प्रभावित लोगों को तत्काल न्याय दिलाने और उचित मुआवजा दिलाने के लिए कंपनी के प्रबंधकों से चर्चा की है;
 - (ग) यदि हां, तो तत्संबंधी ब्यौरे क्या है; और
- (घ) क्या प्रभावित लोगों को तत्काल न्याय दिलाने के लिए प्रबंधकों के विरुद्ध न्यायालय में मामला दर्ज करने और विशेष अदालत स्थापित करने का कोई प्रस्ताव है?

रसायन और उर्वरक मंत्रालय में राज्य मंत्री (डा. ए.के. पटेल): (क) से (ग) पेट्रोलियम और रसायन से संबधित संसदीय स्थायी समिति ने सितम्बर, 97 में भोपाल का दौरा किया था। दौरे के बारे में समिति की कार्यवाही सरकार को उपलब्ध नहीं है।

(घ) प्रबन्धन के खिलाफ मामले पहले ही दर्ज किए गए है। भोपाल गैस रिसाव विभिषिका के पीड़ीतों के कल्याण आयुक्त के अधीन विशेष अदालत दावों के अधिनिर्णय और मुआवजा भगतान के लिए पहले ही गठित किए जा चुके हैं।